

**Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 110 066.**

Dated: 05.01.2017

NOTICE

In partial modification of roster order no. 190 of 2016, from 06.01.2017 to 13.01.2017 the Single Member matters will be taken up from 2.30 p.m. onwards.

By order


**(Mohinder Singh)
Deputy Registrar**

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Deputy Registrar